

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.207 - **CP(IB)/240(AHM)2022**

With

ITEM No.208 - **IA/7(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Yes Bank Limited

.....Applicant

V/s

Mehul Gor

.....Respondent

(Personal Guarantors)

**Order delivered on: 27/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Name not mentioned

For the RP : Ms. Aditi Sharma, Adv.

RP : Mr. Prakul Thadi

For the Personal Guarantor: Mr. Tirth Nayak, Adv.

**ORDER**

**CP(IB)/240(AHM)2022 & IA/7(AHM)2024**

Parites are directed to file written submissions today itself.

Orders are reserved.

**-Sd-**

**-Sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**